

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

27. IA 302/2024 Intervention Petition/65/2023 in C.P. (IB)/527(MB)2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

**NAME OF THE PARTIES:- Bank of India**  
**V/s**  
**Future Retail Limited**

**Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 302 of 2024 and Intervention Petition 65 of 2023:-** Counsel, Ravitej Chilumuri a/w Radhika Kulkarni appeared for the Applicant in IA 302 of 2024, Counsel, Siddhant Marathe a/w Ritwik appeared for the RP and Counsel, Rohan Rajadhyasha a/w Krishna Baruah appeared for the Proposed Respondents. By consent of the parties, list all these Applications for hearing on **19.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**